

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 499 of 97

(O.A. 851 of 96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

PROVAT KR. DAS

-V E R S U S-

UNION OF INDIA AND ORS.

For the applicant : Mr. B.C. Sinha, counsel.

For the respondents : None.

Heard on 3.6.99

Order on 3.6.99.

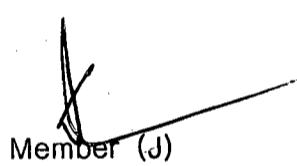


O R D E R

D. Purkayastha, JM

Mr. Sinha, Id. counsel appearing on behalf of the applicant submits that he does not want to proceed with the case. Therefore, M.A. is disposed of, as not being pressed.

My dear
Member (A)


Member (J)